

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
108/66/ND/2022

IN THE MATTER OF:

M/s. BNT Media and Entertainment Ltd.

...APPLICANT

Vs.

ROC

...RESPONDENT

Section

U/s 66 of Comp. Act, 2013

Order delivered on 18.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :
For the Respondent :

ORDER

None appeared at the time of virtual hearing of the matter. In the interest of justice, list the matter on **13.07.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)